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T. K. Sen.
S. N. Parida

(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 558 1996

Narendra Kumar Dal Applicant (s)

Versus

Union of India & or Respondent (s)

Sr. No	Date	Order with Signature
1	6.8.96	5/8/96 REGISTER Registrar Heard Shri T.K.Sen for the petitioner and Shri Ashok Mohanty for the respondents. Shri Sen seeks permission of this Court to withdraw this petition. Prayer allowed. The Original Application is disposed of as withdrawn and accordingly dismissed. Registrar MEMBER (ADMINISTRATIVE) Banker's Cheque for Rs 50/- has been filed. 5/8/96 Fee Regn. \$1. 5/8/96 5/8/96 05.08.96 Registrar For Admn. \$1. 5/8/96 Bench. Original may be... Copy of order dt 6.8.96 may be delivered to the counsel for both side. 7.5.96 S. B. D.